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Title : Statement regarding status of implementation of recommendations contained in the Sixth report of the Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2005-06) pertaining to the Ministry of Law and Justice.

THE MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ):I am making this statement on the status of implementation of recommendations contained in the Sixth Report of Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on Demands for Grants (2005-06) of the Ministry of Law and Justice. The present status of implementation of the recommendations made by the Committee is indicated in the Annexure to my Statement, which is laid on the Table of the House and I request that the same may be considered as read.[\[R14\]](#)

* Also placed in Library, See No. LT 3297/2005